

Name of the Corporate Debtor: LANCO AMARKANTAK POWER LIMITED; Date of Commencement of CIRP: 05-09-2019; List of Creditors as on: 28-07-2022; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors							0		NA
2	Unsecured financial creditors belonging to any class of creditors							0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	19	179605322358	16	146317092298	99.31	1	0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)							0		NA
5	Operational creditors (Workmen)							0		NA
6	Operational creditors (Employees)	2	792925	2	792225	0.00		0		Annexure 6
7	Operational creditors (Government Dues)	8	11871267629	4	951940971	0.65	1	0	2001732494	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	56	135916052	36	63686066	0.04		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)							0		NA
Total		85	191613298964	58	147333511560	100.00	2	42247188518	2001732494	